

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 120  
(To be answered on the 2<sup>nd</sup> February 2023)**

**PURNIA AIRPORT**

**120. SHRI DULAL CHANDRA GOSWAMI**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government proposes to make PURNIA airport commercially operational this year and if so, the details thereof;
- (b) whether the Government has fixed any timeline for the same and if so, the details thereof; and
- (c) whether the Government proposes to start PURNIA airport on the lines of POTA Cabin, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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(a) to (c): Purnia Airport is owned by Ministry of Defence/ Indian Air Force. Airports Authority of India (AAI) had requested 50 acre land for development of a Civil Enclave at Purnia. State Government had informed in June, 2022 that 52.18 acre of land has been acquired. However, AAI had requested land on Northern side and the State Government had acquired land on the Southern side. The completion of the project will depend upon availability of land in the desired direction to AAI by the State Government

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